

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1983
TO BE ANSWERED ON 05.05.2016

BANKING SERVICES UNDER MGNREGS

1983. SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has asked the States to spend two per cent of the funds allocated under Mahatma Gandhi National Rural Employment Guarantee Scheme in providing easy access to banking services to the poor in the rural areas of the country;
- (b) if so, the details thereof;
- (c) the reaction of the State Governments thereto;
- (d) whether this initiative will ensure timely payment of wages to beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Scheme; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): No, Madam.

(b) & (c): Do not arise.

(d) & (e): Adequate steps have been taken by the Central Government for timely payment of wages to workers of MGNREGA from time to time. The latest initiatives taken by the Central Government are launching of National Electronic Fund Management System in 11 States, launching of Dashboard for tracking of pending Fund Transfer Orders, Public Fund Management System, electronic Fund Management System, Direct Benefit Transfer etc.
